

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO. 170/00047/2020
IN
ORIGINAL APPLICATION NO.170/00991/2019**

DATED THIS THE 05TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Smt Vasanthi Krishnan,
Aged 72 years,
W/o P. Krishnan,
Principal (Retired)
No.3,Vandana,
4th Cross, Ayappanagar,
Jalahalli West,
Bangalore-560 015.

...Petitioner

(None present for the Petitioner)

Vs.

Sri S.K. Mall, IAS,
Commissioner,
Kendriya Vidyalaya Sangathan,
No-18, Institutional Area,
Shaheedjeet Singh Marg,
New Delhi-110016.

...Respondent.

(By Shri Vishnu Bhat for Respondent)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri Vishnu Bhat, learned counsel for the respondents at the very outset stated that the order dated 12.02.2020 passed by this Tribunal in OA.No.991/2019 has been set aside by the Hon'ble High Court of Karnataka vide order dated 01.02.2021 passed in W.P. No.10998/2020 and the matter has been remitted back to this Tribunal.

2. In view of the above statement made by Shri Vishnu Bhat, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

3. Rule of the court is discharged.

. (RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

vmr